

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri R. Krishnamoorthy, Member**

Petition No.33/2008

In the matter of

Petition for permission to notionally inject the electricity generated by wind power projects into Northern Regional grid as unscheduled interchange.

And in the matter of

Gujarat Fluorochemicals Limited, Ranjit Nagar, Gujarat **Petitioner**

Vs

1. Northern Regional Power Committee, New Delhi
2. Northern Regional Load Despatch Centre, New Delhi
3. Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur
4. Jaipur Vidyut Vitaran Nigam Ltd., Jaipur
5. Ajmer Vidyut Vitaran Nigam Ltd., Ajmer
6. Jodhpur Vidyut Vitaran Nigam Ltd., Jodhpur **Respondents**

The following were present:

1. Shri Hemant Sahai, Advocate, GFL
2. Shri Vishal Anand, Advocate, GFL
3. Shri Avinash Mirajkar, GFL
4. Shri Deepak, GFL
5. Shri P.R. Raghuram, GM, NRLDC
6. Shri S.R. Narasimhan, CM, NRLDC

**ORDER
(DATE OF HEARING : 24.4.2008)**

Learned counsel for the petitioner had sought time for filing replication to the replies filed by Northern Regional Load Despatch Centre and Rajasthan Vidyut Prasaran Nigam Limited, second and third respondents respectively.

2. On perusal of the record file, we find that the replications have been filed. The petition be listed for further directions on 26.6.2008.

Sd/-
(R. KRISHNAMOORTHY)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

New Delhi dated the 17th June 2008